## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH

NEW DELHI

C.P NO. 1/2009 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 5.08.2016

NAME OF THE COMPANY:

Union of India

V/s.

M/s. Satyam Computer Services Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 388B

S.NO. NAME DESIGNATION	REPRESENTATION	SIGNATURE
1. Deegmala Indora, AD(Law)	3F10	9 Dol dom
2. Lokesh Jukhwani, Consult	ant (law) "	y we
3. T. SRINIVASA MURTHY	, ADV R5, 8-10	Thunks
4- K Ramakrishna Noqu	K- 13	lan
5. MRITYUNJAI SINGH FOR S. UDAYA K. SAGAR	L R-2 R-3	Heir
6. MOAZZAM KHAN		
AlipALL BANERJEE	R-4	
BRIJESH Koman		0
7. K. R. Anand, As	the JREAS	7 2000

## Order

On behalf of the Learned Counsel, Mr Sanjay Jain ASG, a request has been made on the ground that he is held up in the Hon'ble High Court. Accordingly the matter is deferred to 14<sup>th</sup> September 2016. In the meanwhile, additional set of Paper Book shall be filed as per the directions issued by NCLT.

CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

5<sup>th</sup> August 2016 (A.K. Arora)